# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NOs. 113 & 114 OF 2016

# Dated: 9th May, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:-

Alipurduar Transmission Ltd.			Appellant(s)
Vs. Central Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant (s)	:	Mr. Abhishek Kum	ar
Counsel for the Respondent (s)	:	Mr. K. S. Dhingra	for R-1

## <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for

hearing on 21.08.2017.

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson